

**Customs, Excise & Service Tax Appellate Tribunal**  
**West Zonal Bench : Ahmedabad**

**Statement of registered Appeal's / Application's between 01/10/2015 to 31/10/2015.**

S.No.	Case Number	Date of Filing	Appellant/Respondent Detail's	Impugned NO Number & Date
<b><u>Statement of registered application's</u></b>				
1	ST/COD /10808/2015 -in- ST/11577/2015- DB	24/09/2015	Rajkamal Power Engineering -Vs- C.C.E. & S.T.-Rajkot	<b>OIO-RAJ-EXCUS-000-COM-67-14-15</b> Dated : 27/03/2015
2	ST/MA(EXTN) /10815/2015 -in- ST/11755/2014- DB	01/10/2015	Intas Pharmaceuticals Ltd -Vs- C.S.T.-Service Tax - Ahmedabad	<b>OIO-AHM-SVTAX-000-COM-065-13-14</b> Dated : 27/01/2014
3	E/MA(EXTN) /10816/2015 -in- E/11825/2014-DB	01/10/2015	Intas Pharmaceuticals Ltd -Vs- C.C.E.-Ahmedabad-ii	<b>OIA-AHM-EXCUS-002-APP-279-13-14</b> Dated : 05/02/2014
4	ST/Early Hearing /10817/2015 -in- ST/358/2010-DB	01/10/2015	Port Officer Gujarat Maritime Board -Vs- C.C.E. & S.T.-Bhavnagar	<b>OIO-13/BVR/COMMISSIONER/2010</b> Dated : 23/04/2010
5	ST/Early Hearing /10818/2015 -in- ST/10500/2013- DB	01/10/2015	Gujarat Maritime Board -Vs- C.C.E. & S.T.-Rajkot	<b>OIO-76-COMMR-2012</b> Dated : 05/12/2012
6	ST/Early Hearing /10819/2015 -in- ST/10501/2013- DB	01/10/2015	Gujarat Maritime Board -Vs- C.C.E. & S.T.-Rajkot	<b>OIO-78-79-COMMR-2012</b> Dated : 11/12/2012
7	E/Early Hearing /10820/2015 -in- E/10163/2013-DB	01/10/2015	C.C.E.-Ahmedabad-i -Vs- Shri Ram Sales Corporation	<b>OIA-92-95/2012-AHD-I-CE/AK/COMMR-A-/AHD</b> Dated : 18/10/2012

8	E/Early Hearing /10821/2015 <b>-in-</b> E/10166/2013-DB	01/10/2015	C.C.E.-Ahmedabad-i <b>-Vs-</b> Vagharam Annaramji Choudhry	<b>OIA-92-95/2012-AHD-I-CE/AK/COMMR-A-/AHD</b> Dated : 18/10/2012
9	E/Early Hearing /10822/2015 <b>-in-</b> E/10165/2013-DB	01/10/2015	C.C.E.-Ahmedabad-i <b>-Vs-</b> Alpesh Roadways	<b>OIA-92-95/2012-AHD-I-CE/AK/COMMR-A-/AHD</b> Dated : 18/10/2012
10	E/MA(EXTN) /10826/2015 <b>-in-</b> E/10697/2014-DB	05/10/2015	Intas Pharmaceuticals Limited <b>-Vs-</b> C.C.E.-Ahmedabad-ii	<b>OIO-AHM-EXCUS-002-COMMR-043-13-14</b> Dated : 26/11/2013
11	ST/ROM /10827/2015 <b>-in-</b> ST/11520/2014-DB	05/10/2015	Jay Ajit Charia <b>-Vs-</b> C.C.E. & S.T.-Surat-i	<b>OIO-SUR-EXCUS-001-COM-045-13-14</b> Dated : 31/12/2013
12	E/Early Hearing /10828/2015 <b>-in-</b> E/10026/2014-DB	05/10/2015	Green Brilliance Energy Pvt Ltd <b>-Vs-</b> C.C.E. & S.T.-Vadodara-i	<b>OIO-VAD-EXCUS-001-COM-13-14-13-14</b> Dated : 08/10/2013
13	E/Early Hearing /10829/2015 <b>-in-</b> E/10027/2014-DB	05/10/2015	Green Brilliance Energy Pvt Ltd <b>-Vs-</b> C.C.E. & S.T.-Vadodara-i	<b>OIA-VAD-EXCUS-001-COM-13-14-13-14</b> Dated : 08/10/2013
14	C/MA(EXTN) /10830/2015 <b>-in-</b> C/278/2010-DB	05/10/2015	Reliance Industries Limited <b>-Vs-</b> C.C.-Jamnagar(prev)	<b>OIO-06/COMMISSIONER/2009-10</b> Dated : 16/03/2010
15	E/CROSS /10831/2015 <b>-in-</b> E/11343/2015-SM	05/10/2015	C.C.E. & C.-Anand <b>-Vs-</b> Nesco Ltd	<b>OIA-VAD-EXCUS-ANAND-APP-28-2015-16</b> Dated : 15/04/2015
16	E/Early Hearing /10832/2015 <b>-in-</b> E/10726/2015-DB	06/10/2015	Sabic Innovative Plastics India P Ltd <b>-Vs-</b> C.C.E. & S.T.-Vadodara-i	<b>OIO-VAD-EXCUS-001-COM-043-14-15</b> Dated : 20/02/2015
17	E/ROA /10833/2015 <b>-in-</b> E/116/2006-DB	28/09/2015	C.C.E. & S.T.-Vadodara-ii <b>-Vs-</b> Gas Authority Of India Ltd	<b>OIO-52/VDR-II/MP/2004</b> Dated : 29/03/2005

18	C/COD /10834/2015 <b>-in-</b> C/11630/2015-DB	05/10/2015	Muralidhar Creation <b>-Vs-</b> C.C.-Ahmedabad	<b>OIA-AHD-CUSTM-000-APP-442-14-15</b> Dated : 19/03/2015
19	E/MA(EXTN) /10835/2015 <b>-in-</b> E/193/2010-DB	08/10/2015	Intas Pharmaceuticals Limited <b>-Vs-</b> C.C.E.-Ahmedabad-ii	<b>OIO-21/COMMR/MIJM/AHD-II/2009</b> Dated : 25/11/2009
20	E/MA(EXTN) /10836/2015 <b>-in-</b> E/194/2010-DB	08/10/2015	K D Dholakia <b>-Vs-</b> C.C.E.-Ahmedabad-ii	<b>OIO-21/COMMR/MIJM/AHD-II/2009</b> Dated : 25/11/2009
21	E/MA(EXTN) /10837/2015 <b>-in-</b> E/293/2012-DB	08/10/2015	Castrol India Ltd <b>-Vs-</b> C.C.E. & S.T.-Vapi	<b>OIO-30/DEM/VAPI/2011</b> Dated : 28/12/2011
22	E/MA(EXTN) /10838/2015 <b>-in-</b> E/295/2012-DB	08/10/2015	Prasanna Paranjpe <b>-Vs-</b> C.C.E. & S.T.-Vapi	<b>OIO-30/DEM/VAPI/2011</b> Dated : 28/12/2011
23	E/Stay /10839/2015 <b>-in-</b> E/11648/2015-DB	07/10/2015	Shree Meenakshi Food Products Pvt Ltd <b>-Vs-</b> C.C.E. & S.T.-Ahmedabad-iii	<b>OIO-AHM-EXCUS-003-COM-033-14-15</b> Dated : 25/02/2015
24	E/COD /10840/2015 <b>-in-</b> E/11648/2015-DB	07/10/2015	Shree Meenakshi Food Products Pvt Ltd <b>-Vs-</b> C.C.E. & S.T.-Ahmedabad-iii	<b>OIO-AHM-EXCUS-003-COM-033-14-15</b> Dated : 25/02/2015
25	E/Early Hearing /10841/2015 <b>-in-</b> E/11648/2015-DB	07/10/2015	Shree Meenakshi Food Products Pvt Ltd <b>-Vs-</b> C.C.E. & S.T.-Ahmedabad-iii	<b>OIO-AHM-EXCUS-003-COM-033-14-15</b> Dated : 25/02/2015
26	C/COD /10842/2015 <b>-in-</b> C/11651/2015-DB	07/10/2015	Trumboo Industries Pvt Ltd <b>-Vs-</b> C.C.-Kandla	<b>OIO-KDL/COMMR/13/2014-15</b> Dated : 21/07/2015
27	E/COD /10843/2015 <b>-in-</b> E/11652/2015-SM	07/10/2015	Astral Steritech Pvt Ltd <b>-Vs-</b> C.C.E. & S.T.-Vadodara-ii	<b>OIA-VAD-EXCUS-002-APP-09/2015-16</b> Dated : 08/04/2015
28	ST/MA(EXTN)	12/10/2015	A K Patel & Co (construction)	<b>OIA-RKA/830/SRT-I/2009</b>

	/10844/2015 <b>-in-</b> ST/108/2010-DB	5	Pvt Ltd <b>-Vs-</b> C.C.E. & S.T.-Surat-i	Dated : 27/11/2009
29	ST/COD /10845/2015 <b>-in-</b> ST/11669/2015-DB	09/06/2015	Jay Mataji Construction <b>-Vs-</b> C.C.E. & S.T.-Surat-i	<b>OIO-SUR-EXCUS-001-COM-015-14-15</b> Dated : 11/06/2014
30	C/Others /10846/2015 <b>-in-</b> C/567/2011-DB	14/10/2015	Proflex Systems <b>-Vs-</b> C.C.-Ahmedabad	<b>OIA-298-301/2011/CUS/COMMR-A-/AHD</b> Dated : 16/09/2011
31	C/Others /10847/2015 <b>-in-</b> C/568/2011-DB	14/10/2015	Proflex Systems <b>-Vs-</b> C.C.-Ahmedabad	<b>OIA-298-301/2011/CUS/COMMR-A-/AHD</b> Dated : 16/09/2011
32	C/Others /10848/2015 <b>-in-</b> C/569/2011-DB	14/10/2015	Proflex Systems <b>-Vs-</b> C.C.-Ahmedabad	<b>OIA-298-301/2011/CUS/COMMR-A-/AHD</b> Dated : 16/09/2011
33	C/Others /10849/2015 <b>-in-</b> C/570/2011-DB	14/10/2015	Proflex Systems <b>-Vs-</b> C.C.-Ahmedabad	<b>OIA-298-301/2011/CUS/COMMR-A-/AHD</b> Dated : 16/09/2011
34	ST/COD /10850/2015 <b>-in-</b> ST/11706/2015-DB	12/10/2015	C.C.E. & S.T.-Rajkot <b>-Vs-</b> M M International	<b>OIA-RJT-EXCUS-000-APP-212-213-14-15</b> Dated : 09/10/2014
35	E/ROA /10851/2015 <b>-in-</b> E/11012/2013-DB	15/10/2015	Anil J Agarwal <b>-Vs-</b> C.C.E. & S.T.-Surat-i	<b>OIO-02-MP-2012-13</b> Dated : 08/10/2013
36	E/Others /10852/2015 <b>-in-</b> E/11012/2013-DB	15/10/2015	Anil J Agarwal <b>-Vs-</b> C.C.E. & S.T.-Surat-i	<b>OIO-02-MP-2012-13</b> Dated : 08/10/2013
37	E/ROA /10853/2015 <b>-in-</b> E/11351/2014-DB	15/10/2015	Polycoat India Pvt Ltd <b>-Vs-</b> C.C.E. & S.T.-Surat-ii	<b>OIO-SUR-EXCUS-002-COM-057-13-14</b> Dated : 30/12/2013

38	E/ROA /10854/2015 <b>-in-</b> E/11352/2014-DB	15/10/2015	Gaurav Gupta <b>-Vs-</b> C.C.E. & S.T.-Surat-ii	<b>OIO-SUR-EXCUS-002-COM-057-13-14</b> Dated : 30/12/2013
39	E/ROA /10855/2015 <b>-in-</b> E/10954/2013-DB	15/10/2015	Pepco Fabrics Pvt Ltd <b>-Vs-</b> C.C.E. & S.T.-Surat-i	<b>OIO-02/MP/2012-13</b> Dated : 08/10/2012
40	C/Stay /10856/2015 <b>-in-</b> C/11710/2015-DB	10/09/2015	Shakti Shipping International <b>-Vs-</b> C.C.-Kandla	<b>OIA-KDL-CUSTOM-000-APP-399-14-15</b> Dated : 15/10/2014
41	C/COD /10857/2015 <b>-in-</b> C/11710/2015-DB	10/09/2015	Shakti Shipping International <b>-Vs-</b> C.C.-Kandla	<b>OIA-KDL-CUSTOM-000-APP-399-14-15</b> Dated : 15/10/2014
42	C/COD /10858/2015 <b>-in-</b> C/11711/2015-DB	13/10/2015	Arihant Coal Sales I Pvt Ltd <b>-Vs-</b> C.C.-Kandla	<b>OIA-KDL-CUSTOM-000-APP-019-15-16</b> Dated : 08/05/2015
43	E/Early Hearing /10859/2015 <b>-in-</b> E/11712/2015-DB	16/09/2015	Balraj C Maurya <b>-Vs-</b> C.C.E. & S.T.-Ahmedabad-iii	<b>OIO-AHM-EXCUS-003-COM-034-14-15</b> Dated : 26/02/2015
44	E/COD /10860/2015 <b>-in-</b> E/11712/2015-DB	16/09/2015	Balraj C Maurya <b>-Vs-</b> C.C.E. & S.T.-Ahmedabad-iii	<b>OIO-AHM-EXCUS-003-COM-034-14-15</b> Dated : 26/02/2015
45	E/Stay /10861/2015 <b>-in-</b> E/11712/2015-DB	16/09/2015	Balraj C Maurya <b>-Vs-</b> C.C.E. & S.T.-Ahmedabad-iii	<b>OIO-AHM-EXCUS-003-COM-034-14-15</b> Dated : 26/02/2015
46	E/Early Hearing /10862/2015 <b>-in-</b> E/11713/2015-DB	16/09/2015	Dilipbhai Amrutbhai Jani <b>-Vs-</b> C.C.E. & S.T.-Ahmedabad-iii	<b>OIO-AHM-EXCUS-003-COM-034-14-15</b> Dated : 26/02/2015
47	E/COD /10863/2015 <b>-in-</b> E/11713/2015-DB	16/09/2015	Dilipbhai Amrutbhai Jani <b>-Vs-</b> C.C.E. & S.T.-Ahmedabad-iii	<b>OIO-AHM-EXCUS-003-COM-034-14-15</b> Dated : 26/02/2015
48	E/Stay	16/09/2015	Dilipbhai Amrutbhai Jani	<b>OIO-AHM-EXCUS-003-COM-</b>

	/10864/2015 <b>-in-</b> E/11713/2015-DB	5	<b>-Vs-</b> C.C.E. & S.T.-Ahmedabad-iii	034-14-15 Dated : 26/02/2015
49	E/Early Hearing /10865/2015 <b>-in-</b> E/10281/2015-DB	16/10/2015	Alliance Firbes Ltd <b>-Vs-</b> C.C.E. & S.T.-Surat-ii	<b>OIO-SUR-EXCUS-002-COM-025-14-15</b> Dated : 24/11/2014
50	E/Early Hearing /10866/2015 <b>-in-</b> E/10747/2015-DB	16/10/2015	Alliance Filaments Limited <b>-Vs-</b> C.C.E. & S.T.-Surat-ii	<b>OIO-SUR-EXCUS-002-COM-033-14-15</b> Dated : 20/02/2015
51	E/COD /10867/2015 <b>-in-</b> E/11723/2015-SM	15/10/2015	E Cube India Solutions Ltd <b>-Vs-</b> C.C.E. & S.T.-Vadodara-i	<b>OIA-VAD-EXCUS-001-APP-105/2015-16</b> Dated : 22/05/2015
52	E/COD /10868/2015 <b>-in-</b> E/11731/2015-DB	16/10/2015	Shubh Nil Yarns Pvt Ltd <b>-Vs-</b> C.C.E & S.T.-Silvasa	<b>OIO-SIL-EXCUS-000-COM-030-14-15</b> Dated : 14/05/2015
53	E/MA(EXTN) /10869/2015 <b>-in-</b> E/1593/2008-DB	20/10/2015	Bti Textile Pvt Ltd <b>-Vs-</b> C.C.E.-Ahmedabad-i	<b>OIO-164/COMMISSIONER/2008</b> Dated : 22/09/2008
54	E/MA(EXTN) /10870/2015 <b>-in-</b> E/1594/2008-DB	20/10/2015	Bti Textile Pvt Ltd <b>-Vs-</b> C.C.E.-Ahmedabad-i	<b>OIO-164/COMMISSIONER/2008</b> Dated : 22/09/2008
55	E/MA(EXTN) /10871/2015 <b>-in-</b> E/1595/2008-DB	20/10/2015	Bti Textile Pvt Ltd <b>-Vs-</b> C.C.E.-Ahmedabad-i	<b>OIO-164/COMMISSIONER/2008</b> Dated : 22/09/2008
56	C/MA(EXTN) /10872/2015 <b>-in-</b> C/279/2010-DB	20/10/2015	Atlantic Shipping Pvt Limited <b>-Vs-</b> C.C.-Jamnagar(prev)	<b>OIO-06-COMMISSIONER-2009-10</b> Dated : 16/03/2010
57	C/MA(EXTN) /10873/2015 <b>-in-</b> C/280/2010-DB	20/10/2015	Captain A Thangavel <b>-Vs-</b> C.C.-Jamnagar(prev)	<b>OIO-06/COMMISSIONER/2009-10</b> Dated : 16/03/2010
58	E/Others /10874/2015	20/10/2015	Indian Oil Corporation Ltd <b>-Vs-</b>	<b>OIO-8-21/DEMAND/COMMR-I/2010</b>

	<b>-in-</b> E/26/2011-DB		C.C.E. & S.T.-Vadodara-i	Dated : 05/10/2010
59	E/Others /10875/2015 <b>-in-</b> E/10639/2013-DB	21/10/2015	Indian Oil Corporation Ltd <b>-Vs-</b> C.C.E. & S.T.-Vadodara-i	<b>OIO-24-</b> 44/DEMAND/CEX/COMMR/BRC- I/2012 Dated : 31/12/2012
60	C/MA(EXTN) /10876/2015 <b>-in-</b> C/10055/2013-DB	21/10/2015	Surya Exim Limited <b>-Vs-</b> C.C.-Ahmedabad	<b>OIA-78-80/2012/CUS/COMMR-A-</b> /AHD Dated : 06/10/2012
61	C/MA(EXTN) /10877/2015 <b>-in-</b> C/10056/2013-DB	21/10/2015	Sachin Vadhvana <b>-Vs-</b> C.C.-Ahmedabad	<b>OIA-78-80/2012/CUS/COMMR-A-</b> /AHD Dated : 06/10/2012
62	C/MA(EXTN) /10878/2015 <b>-in-</b> C/10251/2013-DB	21/10/2015	J P Saboo Surya Exim Limited 3040 <b>-Vs-</b> C.C.-Ahmedabad	<b>OIA-78-80-2012-CUS-COMMR-A-</b> -AHD Dated : 06/10/2012
63	E/Stay /10879/2015 <b>-in-</b> E/11742/2015-DB	19/10/2015	Sanjay Casting <b>-Vs-</b> C.C.E. & S.T.-Bhavnagar	<b>OIO-BVR-EXCUS-000-COM-017-</b> 019-15-16 Dated : 16/09/2015
64	E/Stay /10880/2015 <b>-in-</b> E/11743/2015-DB	19/10/2015	Dipak Rathod <b>-Vs-</b> C.C.E. & S.T.-Bhavnagar	<b>OIO-BVR-EXCUS-000-COM-017-</b> 019-15-16 Dated : 16/09/2015
65	C/Early Hearing /10881/2015 <b>-in-</b> C/11749/2015-DB	02/09/2015	Agarwal Impex <b>-Vs-</b> C.C.-Mundra	<b>OIA-MUN-CUSTM-000-APP-111-</b> 15-16 Dated : 17/07/2015
66	C/COD /10882/2015 <b>-in-</b> C/11750/2015-DB	20/10/2015	C.C.E. & S.T.-Surat-ii <b>-Vs-</b> Vijendra Arya	<b>OIA-CCESA-VAD-APP-II--SSP-</b> 084-085-2014-15 Dated : 29/01/2015
67	E/MA(EXTN) /10883/2015 <b>-in-</b> E/294/2012-DB	23/10/2015	Amitabh Sharma <b>-Vs-</b> C.C.E. & S.T.-Vapi	<b>OIO-30/DEM/VAPI/2011</b> Dated : 28/12/2011
68	ST/COD /10884/2015 <b>-in-</b>	23/10/2015	The Commisioner Junagadh Municipal Corporation <b>-Vs-</b>	<b>OIA-BHV-EXCUS-000-APP-015-</b> 016-15-16 Dated : 09/06/2015

	ST/11757/2015-DB		C.C.E. & S.T.-Bhavnagar	
69	C/Early Hearing /10885/2015 -in- C/11473/2015-SM	26/10/2015	Aishwarya Plast Exports Pvt Ltd -Vs- C.C.-Ahmedabad	<b>OIA-AHD-CUSTM-000-APP-063-15-16</b> Dated : 15/07/2015
70	ST/Early Hearing /10886/2015 -in- ST/12941/2014-DB	26/10/2015	Aquamarine Exports -Vs- C.C.E. & S.T.-Surat-i	<b>OIO-SUR-EXCUS-001-COM-022-14-15</b> Dated : 14/07/2014
71	ST/MA(EXTN) /10887/2015 -in- ST/469/2010-DB	26/10/2015	Mahesh H Caterers -Vs- C.C.-Ahmedabad	<b>OIA-191-192/2010/STC/MM/COMMR-A-/AHD</b> Dated : 20/07/2010
72	C/Early Hearing /10888/2015 -in- C/10295/2015-DB	26/10/2015	Staunch Natural Resources Pvt Ltd -Vs- C.C.-Kandla	<b>OIO-KDL-CUSTM-000-APP-369-14-15</b> Dated : 24/09/2014
73	E/MA(EXTN) /10889/2015 -in- E/11422/2013-DB	26/10/2015	Indian Oil Corporation Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	<b>OIA-PJ-527-VDR-II-2012-13</b> Dated : 28/02/2013
74	C/COD /10890/2015 -in- C/11770/2015-DB	05/10/2015	Bal Mukund Creation -Vs- C.C.-Ahmedabad	<b>OIA-AHD-CUSTM-000-APP-441-14-15</b> Dated : 16/03/2015
75	E/MA(EXTN) /10891/2015 -in- E/13495/2013-DB	29/10/2015	Nirmal Dye Chem -Vs- C.C.E. & S.T.-Vapi	<b>OIA-DMN-EXCUS-000-APP-162-13-14</b> Dated : 02/09/2013
76	E/Early Hearing /10892/2015 -in- E/13306/2013-DB	29/10/2015	C.C.E. & S.T.-Rajkot -Vs- Suraj Recycling Pvt Ltd	<b>OIA-293/2013-RAJ-CE/AK/COMMR-A-/AHD</b> Dated : 27/06/2013
77	C/ROA /10893/2015 -in- C/81/2008-DB	29/10/2015	Harjit Singh Grewal -Vs- C.C.-Kandla	<b>OIO-06/COMMR/KANDLA/DRAWBA CK/2007</b> Dated : 31/08/2007
78	C/COD /10894/2015	05/10/2015	Shree Krushi Seva Mandal -Vs-	<b>OIA-JMN-CUSTM-000-APP-027-15-16</b>



	<b>-in-</b> C/11781/2015-DB		C.C.-Jamnagar(prev)	Dated : 16/06/2015
79	C/COD /10895/2015 <b>-in-</b> C/11782/2015-DB	05/10/2015	Sanjaysinh D Vanar <b>-Vs-</b> C.C.-Jamnagar(prev)	<b>OIA-JMN-CUSTM-000-APP-037-15-16</b> Dated : 24/06/2015
80	C/COD /10896/2015 <b>-in-</b> C/11783/2015-DB	05/10/2015	Agri Business Center <b>-Vs-</b> C.C.-Jamnagar(prev)	<b>OIA-JMN-CUSTM-000-APP-035-15-16</b> Dated : 23/06/2015
81	C/COD /10897/2015 <b>-in-</b> C/11784/2015-DB	06/10/2015	Agro Service Centre <b>-Vs-</b> C.C.-Jamnagar(prev)	<b>OIA-JMN-CUSTM-000-APP-026-15-16</b> Dated : 15/06/2015
82	ST/COD /10898/2015 <b>-in-</b> ST/11802/2015-DB	28/09/2015	Ranmal Savdasbhai Lagaria <b>-Vs-</b> C.C.E. & S.T.-Rajkot	<b>OIO-DC-JAM-ST-11-2011-12</b> Dated : 26/12/2011
83	ST/COD /10899/2015 <b>-in-</b> ST/11803/2015-DB	28/09/2015	Anilbhai Karshanbhai Kambariya <b>-Vs-</b> C.C.E. & S.T.-Rajkot	<b>OIO-DC-JAM-ST-08-2011-12</b> Dated : 21/12/2011
84	ST/Early Hearing /10900/2015 <b>-in-</b> ST/13463/2014-DB	30/10/2015	J B Exports <b>-Vs-</b> C.C.E. & S.T.-Surat-i	<b>OIA-SUR-EXCUS-001-APP-104-2014-15</b> Dated : 08/09/2014
85	ST/Early Hearing /10901/2015 <b>-in-</b> ST/10568/2014-DB	30/10/2015	S J B Exports <b>-Vs-</b> C.C.E. & S.T.-Surat-i	<b>OIO-SUR-EXCUS-001-COM-57-58-59-13-14</b> Dated : 31/12/2013
86	C/CROSS /10902/2015 <b>-in-</b> C/11556/2015-DB	29/10/2015	Shree Renuka Sugars Ltd <b>-Vs-</b> C.C.-Kandla	<b>OIO-KDL/PCOMMR/PVRR/05/2015-16</b> Dated : 29/05/2015
87	E/COD /10903/2015 <b>-in-</b>	30/10/2015	Faze Three Limited <b>-Vs-</b> C.C.E & S.T.-Silvasa	<b>OIO-SIL-EXCUS-000-COM-035-14-15</b> Dated : 28/05/2015

	E/11822/2015-SM			
88	C/COD /10904/2015 <b>-in-</b> C/11823/2015-DB	09/10/2015	Lynx Shipping Lines Pvt Ltd <b>-Vs-</b> C.C.-Kandla	<b>OIO-KDL-COMMR-PVRR-03-2015-16</b> Dated : 27/05/2015
89	C/COD /10905/2015 <b>-in-</b> C/11824/2015-DB	09/10/2015	Gopala Krishnan <b>-Vs-</b> C.C.-Kandla	<b>OIO-KDL-COMMR-PVRR-03-2015-16</b> Dated : 27/05/2015